NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU SUPPLEMENTARY CAUSE LIST DATED 11.07.2022 (MONDAY) CHENNAI BENCH (VIRTUAL MODE) 10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S.	Case No.	Name of the parties	Counsel for	Counsel for Respondents
No.			Appellants	
1.	Comp App	The Regional provident fund	K.Ramu, R.	K. Moorthy
	(AT)(CH)(Ins) No.	commissioner -II Legal Tambaram	Vishnu	
	182/2022 & I.A	V		
	No.413,414,	Titanium Tantalum products Limited		
	415/2022			

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By the order of Hon'ble Member (J)

1. Notice Board

2. Website: www.nclat.nic.in (Chennai Bench)

For Assistance,

1.Dy. Registrar - PH No.: 044-2888 0507

2.Court Officer - PH No.: 044-2888 0450

3.For VC Link - nclatchennai@gmail.com